

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 378(ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.11.2017**

**NAME OF THE COMPANY: Sh. Sanjay Kumar Mittal Vs. Shri Vinod Kumar
Sharma & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Counsel for the Petitioner.		
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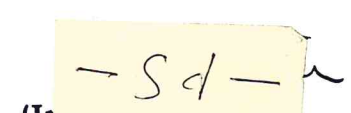
	For the Respondent:	Mr. Saurabh Kalia with Mr. Palash Agrawal, Advocates for R-1&2.		
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ORDER

Ld. Counsel for the Petitioner submits that he shall be filing the amended Memo of Parties during the course of the day.

To come up for further consideration on 10th November, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**